

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 321 of 2013

Dated : 2nd September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Transmission Corporation of Andhra Pradesh Appellant(s)
& Ors.
Versus**

**Andhra Pradesh Electricity Reg. Commission ...Respondent(s)
& Anr.**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s):

ORDER

(MENTIONED IN THE COURT)

At the request of the learned counsel for the Appellant, post the matter for hearing before the Chennai Circuit Bench on **09.09.2014** instead of 10.09.2014.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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